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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/7/2016
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

1.	D. CHANDRAGUPTA	Counsel for R7	D. Ch.
2.	KEERTHI KRISHNA PRIYADARSHINI FOR T.K. BHASKAR	COUNSEL FOR PETITIONER	Ch. Md.

ORDER

Ms N Priyadarshini, counsel for petitioner present. Shri D Chandragupta, counsel for R1 to R6 absent. No representation. Counsel for R7 present and submitted that he is filing a memo adopting the counter filed by R6. Counsel for petitioner is directed to inform R1 to R6 about the next date of hearing. Time extended at request. Put up on **14.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)